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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **W.P.(C) 12404/2022 & C.M. APPL. 37256/2022**

BHAVNEET SINGH

..... Petitioner

Through: Ms. Padmapriya and
Mr. Rishabh Sancheti, Advocates.

versus

**IRCON INTERNATIONAL LIMITED THROUGH
CHAIRMAN AND MANAGING DIRECTOR
& ORS.**

..... Respondents

Through: Mr. Debarshi Bhadra,
Advocate.

CORAM:

HON'BLE MS. JUSTICE JYOTI SINGH

ORDER

09.12.2022

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List on 18.01.2023.

Interim order to continue, till the next date of hearing.

JYOTI SINGH, J

DECEMBER 09, 2022/shivam